

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP9/11	27/16	Hearing	397 / 398	Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ANNAPURNA SREEHARI PETITIONER
for AZB & PARTNERS

A-Murali for J Sagar
Associate

Respondent 9

Nitya Kaligotla
Keystone Partners
78 29466499

Respondent 1

Counsel for petitioner is present. Counsel for Respondents No.2,3 and 5 to 8 is present. He has filed 3 sets of copies. Counsel for other respondents reported that they have already filed 3 sets of copies. Memo filed that notice issued to R-4 was returned without delivery on the ground that nobody claimed it. Information from India Post website is filed. Therefore R-4 is treated as absent.

list it for hearing on 12.06.2017.

MEMBER (J)

MEMBER (T)